GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.966 TO BE ANSWERED ON 4TH DECEMBER, 2015

MEDICINES BY CGHS DISPENSARIES

966. SHRI KANWAR SINGH TANWAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has issued any instruction to the dispensaries of Central Government Health Scheme (CGHS) to issue medicines to the patients being medically treated by the empanelled hospitals of CGHS;
- (b) if so, the details thereof;
- (c) whether the patients do not get medicines from CGHS dispensaries on the basis of the prescription of CGHS empanelled hospitals;
- (d) if so, the details thereof along with the reasons therefor; and
- (e) the corrective measures taken/being taken by the Government in this regard?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b): OPD consultation and issue of medicines prescribed by doctors of the private empanelled hospitals is not permitted except in post-operative follow-up cases of Neurosurgery, Cardiac surgery (including Coronary Angioplasty & implants), Cancer treatment, Kidney transplantation, Hip/Knee Joint Replacement and Accidents where prior permission has been obtained for follow-up treatment.

In addition, OPD consultation is also permitted in satellite cities of NCR, viz., Faridabad, Noida, Gurgaon and Ghaziabad.

(c) & (d): Medicines prescribed by doctors of CGHS empanelled hospitals in above cases are issued by the concerned Wellness Centres as per the available Generic or Brand name available at CGHS Wellness Centre, except the items which are treated as nutritional supplements as stated in Government of India guidelines vide OM No. F. No. 39-3/2003-04/CGHS/MSD/RS dated 03/08/2009.

(-).	2002 1100 0111500	

(e). Does not arise